

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6656/2013

HAZI SHAFAT HUSAIN

Appellant(s)

VERSUS

SANJEEDA PARVEEN & ORS.
(Office report)

Respondent(s)

Date : 02-02-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
[IN CHAMBER]

For Appellant(s) Mr. Lakshmi Raman Singh, AOR

For Respondent(s) Ms. Anurag Kashyap, Adv.
Mrs. Mona K. Rajvanshi, AOR

Mr. Sanjay Kumar Dubey, Adv.
Mr. Sanjay Kumar Visen, AOR

Mr. Yadav Narendra Singh, AOR

Mr. Akshat Kumar, AOR
Ms. Arpika Singhal, Adv.
Mr. Yash Karan Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' time is granted to the learned counsel for the appellant for doing the needful in terms of office report dated 21st December, 2017 failing which the appeal will stand dismissed.

(MADHU BALA)
COURT MASTER (SH)
(Signed order is placed on the file)

(RAJINDER KAUR)
BRANCH OFFICER

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 6656 OF 2013

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NEW DELHI
2ND FEBRUARY, 2018

.....J.
[ADARSH KUMAR GOEL]